NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1567/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.12.2017

NAME OF THE PARTIES:

Ajita Enterprise

V/s.

Pratibha Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

Rayosh Hegde Prachising Company
Secorebary for
Hugh

Lee Respondent

2 Devaryan Raman Practismy a sec for Jehtrane

Parting Company

Pertury a sec for Jehtrane

ORDER

CP No.1567/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter for hearing on 19.12.2017.

Sd/-

V. NALLASENAPATHY Member(Technical) Sa/-

B. S. V. PRAKASH KUMAR Member (Judicial)